

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 183/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Small Industries Development Bank of India v/s M/S Mahesh Lal Hira Lal Ltd.
SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 7 of I & B Code, 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sunil Kumar Tripathi	Adv	Pet.	
2.	Abhishek Mishra	Adv	Pet.	Abhi
3.	Manu Khare	Advocate	Respondent	
4.	Jahangir Halder	Advocate		

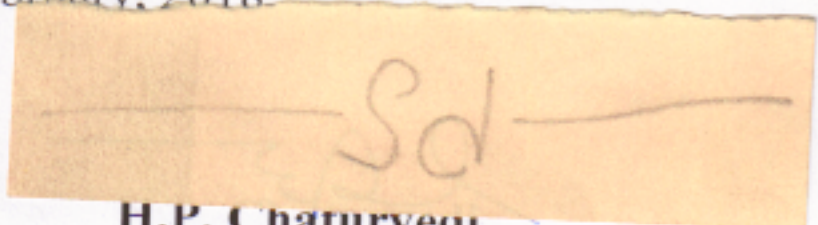
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Sri Sunil Kumar Tripathi along with Abhishek Mishra for the petitioner.
Sri Manu Khare for the Corporate Debtor Company. He files Vakalatnama. Hence, the time is granted for filing objection to the present petition.

The matter to be listed on 19th February, 2018

Date: 23/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)